

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB)No. 787/9/NCLT/AHM/2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2020

Name of the Company:

Piccadily hotels Pvt Ltd  
V/s  
Intas Pharmaceiceitals Ltd

Section:

Section 9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Nilesh P Vdarnani a/w Learned Counsel Mr. Mahim J Sharma appeared for Operational Creditor.

He submits that withdrawal purshis has already been filed in Registry and seeking permission to withdraw this matter.

Permission is granted. Matter stands withdrawn and disposed of.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 16th day of September, 2020